

Calcutta High Court (Appellate Side)

Scrutiny List From 11-08-2021 To 11-08-2021

| Sl No. | Case Type | Filing No. | Petitioner | Advocate | Compliance By Date | Reason For Compliance |
|--------|-----------|------------|---|---------------------------|--------------------|---|
| 1 | CO | 1425/2021 | SIDDHARTHA CHANDRA | AMIT KUMAR RAKSHIT | 01-09-2021 | SYNOPSIS AND LIST OF DATES EXCEEDS OF 2 PAGES. |
| 2 | CO | 1426/2021 | MALAY KUMAR DAS | BISWAJIT TIWARI | 01-09-2021 | 01. PIN CODE NUMBERS OF PETITIONER AND DEFENDANT ARE NOT FOUND. |
| 3 | CO | 1427/2021 | SUDHANSHU ASH AND ORS | SOUVIK DAS | 01-09-2021 | XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM |
| 4 | CPAN | 573/2021 | GOUTAM GANGULY AND ANR | MALABIKA SAHA | | |
| 5 | CPAN | 587/2021 | SANJIDA SULTANA | SANJIDA SULTANA | 01-09-2021 | 1. ORDER COPY NOT PROVIDED WITH SYNOPSIS. |
| 6 | CRM | 5227/2021 | MASKANDE PATHAK AND ORS | PRIYANKA BHOWMICK | | |
| 7 | CRM | 5338/2021 | SARAT MONDAL | SHASHANKA SHEKHAR SAHA | | |
| 8 | CRM | 5363/2021 | SHYAMAL MONDAL | SOUMYA BANERJEE | 01-09-2021 | WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING). |
| 9 | CRM | 5368/2021 | RAFIUL SK@RAFIKUL SK | KINGSHUK MONDAL | 01-09-2021 | 1. NEITHER SIGNATURE NOR LTI IS PRESENT IN ID PROOF. |
| 10 | CRM | 5375/2021 | RATAN CHANDRA DAS AND ORS. | SOUMYA BASU ROY CHOWDHURI | 01-09-2021 | 1. NO ID PROOF HAS BEEN GIVEN . |
| 11 | CRM | 5377/2021 | ASHOK SAMANTA AND ORS | RITAM CHOWDHURY | 01-09-2021 | 1. NOTARY STAMP NOT PRESENT AT ID PROOF . |
| 12 | CRM | 5384/2021 | NAJRUL SARKAR | BUSRA KHATOON | 01-09-2021 | NO ORIGINAL CERTIFIED COPY OF THE ORDER DATED 23-07-2021 IS PROVIDED. |
| 13 | CRM | 5386/2021 | MADNESH KUMAR SINGH@MANDESH KUMAR SINGH | MAHESWARI SHARMA | 01-09-2021 | 1. THE SUBJECT CATEGORY CODE AND CASE STAGE CODE IN THE PRESENTATION FORM A DOES NOT TALLY WITH THE MAIN PETITION. 2. NO ORIGINAL CERTIFIED COPIES IS PROVIDED AS PER FIRST PARAGRAPH OF THE FILE. |
| 14 | FMAT | 481/2021 | PAPIYA GHOSHAL AND ORS. | KRISHANU BANIK | 01-09-2021 | 1. DISTRICT NOT MENTIONED IN SPECIFICALLY. |
| 15 | MAT | 767/2021 | SHAMBHU BHUNIA | PRADIP PAUL | 01-09-2021 | 1. NO SHORT LIST OF DATES, SYNOPSIS AND PHOTO-COPY OF THE IMPUGNED ORDER DATED 12.03.2021 AFTER THE PRESENTATION FORM. |
| 16 | MAT | 788/2021 | KARTICK CHANDRA DIAN AND ORS | MAHIM SASMAL | 01-09-2021 | 1. RESPONDENTS NO 7 PIN CODE IS MISSING.2.NO ADVOCATE WELFARE LOGO IN VAKALATNAMA |
| 17 | WPA | 12629/2021 | CHITTARANJAN MAITY | SARBANANDA | | |

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|--------|-----------|------------|----------------------|-----------------------------|--------------------|--|
| | | | | SANYAL | | |
| 18 | WPA | 12646/2021 | SUBRATA CHAUDHURI | PRIYABRATA BATBYAL | | |
| 19 | WPA | 12730/2021 | KAKALI DAS | KARTIK DAS | 01-09-2021 | 1. RESPONDENT NO 8 ADDRESS IS NOT MENTIONED IN THE PETITION. |
| 20 | WPA | 12749/2021 | PADMAVATHI SAKKINALA | ARPA CHAKRABORTY | 01-09-2021 | 1. PIN CODE OF RESPONDENT NO 2 IS OF 5 DIGIT. |
| 21 | WPA | 12764/2021 | SAMAR SINGH | LAKSHMINATH BHATTACHARYA | 01-09-2021 | 1. NO PAGE NO. IS PROVIDED IN THE INDEX. 2. CAUSE TITLE IS WRONG IN THE INDEX PAGE. 3. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) |
| 22 | WPA | 12765/2021 | TAPAS DUTTA | MRITUNJOY HALDER | 01-09-2021 | 1. ZERO PAGES ARE NOT IN PROPER FORM. 2. NO SIGNATURE AND AUTHORISATION CERTIFICATE IN PRAYER PORTION IS PROVIDED (PAGE NO 9). |
| 23 | WPA | 12767/2021 | SABITA MAITY AND ANR | BALARAM PANDEY | 01-09-2021 | 01.LIST OF DATES AND SYNOPSIS OF THE CASE IS EXCEED TWO PAGES LIMIT |
| 24 | WPA | 12777/2021 | ARIJIT PAL | BISWAPRIYA SAMANTA | 01-09-2021 | 1. DISTRICT NOT MENTIONED SPECIFICALLY IN RESPONDENT ADDRESS. |
| 25 | WPA | 12785/2021 | SUBHASISH DUTTA | BISWAJIT TIWARI | 01-09-2021 | 1. HONBLE CHIEF JUSTICE ACTING NAME SPELLED WRONGLY. |
| 26 | WPA | 12794/2021 | SAHANAJ GAZI | SAHID UDDIN AHMED | 01-09-2021 | 1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING). 2. NO AUTHORIZATON CERTIFICATE IS PROVIDED IN THE PRAYER PORTION \9PAGE NO 13). |
| 27 | WPA | 12795/2021 | M/S NU VISTA LTD | RAHUL DHANUKA | 01-09-2021 | SHORT LISTS OF DATES AND SYNOPSIS EXCEDED MORE THAN TWO PAGES. |
| 28 | WPA | 12798/2021 | NIPA ROY AND ORS | MAHADEV KHAN | 01-09-2021 | NO SHORT LISTS OF DATES IS PROVIDED AFTER THE PRESENTATION FORM A. |